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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 12th session of 15th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam Speaker, I beg to lay on the Table the following two Bills passed by the the Houses of Parliament during the Twelfth Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 23rd November, 2012:--

1. The Appropriation (No. 4) Bill, 2012; and
2. The Constitution (Ninety-eighth Amendment) Bill, 2012.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following five Bills passed by the Houses of Parliament and assented to by the President:--

1. The North-Eastern Areas (Reorganisation) Amendment Bill, 2012;
2. The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2012;
3. The Prevention of Money-Laundering (Amendment) Bill, 2012;
4. The Unlawful Activities (Amendmnt) Bill, 2012; and
5. The Banking Laws (Amendment) Bill, 2012.

